

In the National Company Law Tribunal, Jaipur

(IB)-599 (ND)/2018

Order under section 9 of Insolvency & Bankruptcy Code, 2016

In the matter of:

M/s Nazir Khan Proprietor Reliance International

.....Applicant/Petitioners

VS.

M/s Emagee Cables & Communications Ltd.

.....Respondent

Order delivered on 13.7.2018

Coram: Shiv Ram Bairwa, Registrar

For Petitioner (s) : Shri Vikas Jain, Advocate

For Respondent(s) : Shri Amol Vyas, Advocate

ORDER

Pursuant to notification no. S.O. 3145 (E) dated 28th June, 2018 issued by Ministry of Corporate Affairs, Government of India. The matter has been transferred from NCLT, New Delhi to NCLT Jaipur.

With the consent of the parties the matter shall be listed before the Hon'ble Jaipur Bench, NCLT on 10.08.2018


(Shiv Ram Bairwa)
Registrar